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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : 293/14
PETITION NUMBER : TP 7/17
NAME OF THE PETITIONER(S) : LALITHA DEVELOPERS
NAME OF THE RESPONDENT(S) : ITINA PROPERTIES PVT. LTD.
UNDER SECTION : 433(e), (f)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Counsel for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)